

**Chief Judge, Court of Small Causes
In the Court of RAJU
SCCH-04 – XVIII ADDL. SMALL CAUSE JUDGE
Cause List Dated: 27.09.2021**

<u>MORNING SESSION</u>		<u>AFTERNOON SESSION</u>	
<u>SUMMONS:</u>		<u>EVIDENCE:</u>	
1 M.V.C.	7111/2017	1 M.V.C.	5926/2019
2 M.V.C.	1878/2019	2 M.V.C.	5932/2019
3 M.V.C.	1216/2020	3 M.V.C.	6258/2019
4 SC	1054/2020	4 M.V.C.	6849/2019
5 M.V.C.	4689/2020	5 M.V.C.	7797/2019
6 M.V.C.	4717/2020	6 M.V.C.	8049/2019
7 M.V.C.	4800/2020	7 M.V.C.	376/2020
8 M.V.C.	1097/2021	8 M.V.C.	377/2020
9 M.V.C.	2409/2021	9 M.V.C.	616/2020
10 M.V.C.	2410/2021	10 M.V.C.	966/2020
11 M.V.C.	2667/2021	11 M.V.C.	1035/2020
12 M.V.C.	2692/2021	12 M.V.C.	1047/2020
13 M.V.C.	2936/2021	13 M.V.C.	1103/2020
14 S.C.	511/2021	14 M.V.C.	1104/2020
15 M.V.C.	3360/2021	15 M.V.C.	1541/2020
16 M.V.C.	3556/2021	16 M.V.C.	1542/2020
17 EX	651/2021	17 M.V.C.	1637/2020
18 M.V.C.	3596/2021	18 M.V.C.	2236/2020
19 M.V.C.	3599/2021	19 M.V.C.	2432/2020
20 M.V.C.	3643/2021	20 M.V.C.	2714/2020
<u>HEARING:</u>		21 ECA	56/2020
21 M.V.C.	4188/2021	22 M.V.C.	138/2021
<u>EVIDENCE:</u>		<u>ARGUMENTS:</u>	
22 M.V.C.	3386/2015	23 S.C.	1989/2016
23 S.C.	963/2016	24 M.V.C.	5174/2018
24 S.C.	1522/2016	25 M.V.C.	996/2019
25 S.C.	1796/2016	26 M.V.C.	5246/2019
26 M.V.C.	572/2019	27 M.V.C.	719/2020
27 M.V.C.	1243/2019	<u>ISSUES:</u>	
28 M.V.C.	2341/2019	28 M.V.C.	2412/2021
29 M.V.C.	2902/2019	29 M.V.C.	2413/2021
30 M.V.C.	3962/2019	<u>JUDGEMENT:</u>	
31 M.V.C.	4195/2019	30 M.V.C.	5992/2019

32	M.V.C.	4996/2019	31	M.V.C.	1916/2020
33	M.V.C.	4997/2019	<u>ORDERS:</u>		
34	M.V.C.	5534/2019	32	M.V.C.	6843/2018
35	M.V.C.	5909/2019	<u>OBJECTIONS:</u>		
			33	S.C.	1061/2018
			34	S.C.	1634/2019
			35	S.C.	191/2021

**Chief Judge, Court of Small Causes
In the Court of RAJU
SCCH-04 – XVIII ADDL. SMALL CAUSE JUDGE
Cause List Dated: 28.09.2021**

SUMMONS:		EVIDENCE:	
1	M.V.C. 7332/2019	1	M.V.C. 4998/2019
2	M.V.C. 3131/2020	2	M.V.C. 5192/2019
3	M.V.C. 4747/2020	3	M.V.C. 5842/2019
4	M.V.C. 228/2021	4	M.V.C. 5843/2019
5	M.V.C. 974/2021	5	M.V.C. 6391/2019
6	M.V.C. 975/2021	6	M.V.C. 6777/2019
7	M.V.C. 1163/2021	7	M.V.C. 6779/2019
8	M.V.C. 1485/2021	8	M.V.C. 7031/2019
9	M.V.C. 2089/2021	9	M.V.C. 7381/2019
10	M.V.C. 2143/2021	10	M.V.C. 7441/2019
11	M.V.C. 2548/2021	11	M.V.C. 7555/2019
12	M.V.C. 4777/2019	12	ECA 149/2019
13	M.V.C. 5060/2019	13	M.V.C. 7890/2019
14	M.V.C. 7606/2019	14	M.V.C. 8034/2019
15	M.V.C. 7607/2019	15	M.V.C. 871/2020
16	M.V.C. 2162/2020	16	M.V.C. 1190/2020
17	M.V.C. 2163/2020	17	M.V.C. 1191/2020
HEARING:		18	M.V.C. 1192/2020
18	M.V.C. 2338/2020	19	M.V.C. 1238/2020
EVIDENCE:		20	M.V.C. 1327/2020
19	S.C. 1949/2016	21	M.V.C. 1397/2020
20	M.V.C. 7121/2017	22	M.V.C. 3360/2020
21	M.V.C. 7122/2017	23	M.V.C. 3623/2020
22	M.V.C. 177/2018	24	M.V.C. 3624/2020
23	M.V.C. 5737/2018	25	M.V.C. 3705/2020
24	M.V.C. 2486/2019	26	S.C. 262/2021
25	M.V.C. 4122/2019	ARGUMENTS:	
26	M.V.C. 4417/2019	27	M.V.C. 3788/2019
27	M.V.C. 4418/2019	28	M.V.C. 6729/2019
28	M.V.C. 4419/2019	ORDERS:	
29	M.V.C. 4420/2019	29	M.V.C. 1587/2020
30	M.V.C. 4672/2019	OBJECTIONS:	
31	M.V.C. 4813/2019	30	S.C. 1085/2019
		31	M.V.C. 760/2020

**Chief Judge, Court of Small Causes
In the Court of RAJU
SCCH-04 – XVIII ADDL. SMALL CAUSE JUDGE
Cause List Dated: 29.09.2021**

SUMMONS:			EVIDENCE:		
1	M.V.C.	7506/2018	1	M.V.C.	4736/2019
2	M.V.C.	1548/2020	2	M.V.C.	5486/2019
3	M.V.C.	1590/2020	3	M.V.C.	5489/2019
4	M.V.C.	1676/2020	4	M.V.C.	6643/2019
5	S.C.	845/2020	5	M.V.C.	6958/2019
6	M.V.C.	650/2021	6	M.V.C.	6959/2019
7	M.V.C.	708/2021	7	M.V.C.	7503/2019
8	M.V.C.	1388/2021	8	M.V.C.	7738/2019
9	M.V.C.	1484/2021	9	M.V.C.	7751/2019
10	M.V.C.	2214/2021	10	M.V.C.	180/2020
11	M.V.C.	2595/2021	11	S.C.	103/2020
12	M.V.C.	2597/2021	12	M.V.C.	586/2020
13	M.V.C.	3068/2021	13	M.V.C.	1442/2020
14	EX	662/2021	14	M.V.C.	1443/2020
15	EX	677/2021	15	M.V.C.	3787/2020
16	M.V.C.	3649/2021	16	M.V.C.	3788/2020
17	M.V.C.	3687/2021	17	M.V.C.	3789/2020
18	M.V.C.	3688/2021	18	M.V.C.	4285/2020
19	M.V.C.	5719/2018	19	M.V.C.	142/2021
20	M.V.C.	5387/2019	<u>ARGUMENTS:</u>		
<u>EVIDENCE:</u>			20	S.C.	200/2016
21	M.V.C.	5618/2018	21	S.C.	249/2016
22	M.V.C.	3633/2019	22	M.V.C.	6841/2018

**Chief Judge, Court of Small Causes
In the Court of RAJU
SCCH-04 – XVIII ADDL. SMALL CAUSE JUDGE
Cause List Dated: 01.10.2021**

SUMMONS:		EVIDENCE:	
1	M.V.C. 4640/2018	1	M.V.C. 7366/2018
2	M.V.C. 648/2019	2	M.V.C. 7887/2018
3	EX 1188/2019	3	M.V.C. 4807/2019
4	EX 1249/2019	4	ECA 107/2019
5	M.V.C. 4939/2019	5	M.V.C. 5135/2019
6	M.V.C. 4941/2019	6	M.V.C. 5528/2019
7	M.V.C. 5197/2019	7	M.V.C. 6504/2019
8	M.V.C. 5198/2019	8	S.C. 1639/2019
9	EX 1584/2019	9	M.V.C. 7656/2019
10	M.V.C. 6395/2019	10	M.V.C. 7941/2019
11	M.V.C. 6881/2019	11	M.V.C. 7997/2019
12	M.V.C. 7081/2019	12	M.V.C. 7/2020
13	M.V.C. 7091/2019	13	M.V.C. 48/2020
14	M.V.C. 7796/2019	14	M.V.C. 329/2020
15	S.C. 48/2020	15	M.V.C. 359/2020
16	EX 175/2020	16	M.V.C. 905/2020
17	EX 179/2020	17	M.V.C. 1808/2020
18	EX 205/2020	18	M.V.C. 2038/2020
19	M.V.C. 761/2020	19	M.V.C. 2234/2020
20	M.V.C. 1333/2020	20	M.V.C. 2631/2020
21	EX 424/2020	21	M.V.C. 3312/2020
22	EX 425/2020	22	M.V.C. 3356/2020
23	EX 494/2020	23	M.V.C. 3357/2020
24	M.V.C. 2039/2020	24	M.V.C. 3703/2020
25	EX 686/2020	25	M.V.C. 4089/2020
26	EX 848/2020	26	S.C. 1053/2020
27	EX 890/2020	27	ECA 69/2020
28	M.V.C. 316/2021	28	M.V.C. 4690/2020
29	S.C. 51/2021	29	M.V.C. 786/2021
30	M.V.C. 502/2021	30	M.V.C. 896/2021
31	S.C. 249/2021	31	M.V.C. 1096/2021
32	M.V.C. 1665/2021	ARGUMENTS:	
33	M.V.C. 2086/2021	32	S.C. 1881/2016
34	S.C. 393/2021	ORDERS:	

35	M.V.C.	2522/2021	33	M.V.C.	7225/2018
36	M.V.C.	2541/2021	<u>AWAIT ORDERS:</u>		
37	M.V.C.	2546/2021	34	EX	207/2019
38	EX	466/2021	35	EX	511/2020
39	M.V.C.	2785/2021	36	EX	512/2020
40	M.V.C.	2938/2021	37	EX	513/2020
41	S.C.	500/2021	38	EX	514/2020
42	M.V.C.	3161/2021	39	EX	515/2020
43	S.C.	510/2021	40	EX	516/2020
44	M.V.C.	3235/2021	41	EX	517/2020
45	ECA	63/2021	42	EX	518/2020
46	M.V.C.	3321/2021	43	EX	519/2020
47	M.V.C.	2211/2019	44	EX	728/2020
48	M.V.C.	4676/2019	<u>OBJECTIONS:</u>		
49	M.V.C.	1490/2020	45	M.V.C.	4936/2018
<u>EVIDENCE:</u>			46	S.C.	717/2020
50	M.V.C.	7194/2017	47	EX	484/2021
51	M.V.C.	5735/2018	48	ECA	62/2021